

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1931
ANSWERED ON 27.07.2017

NATIONAL GANGA BASIN MANAGEMENT CORPORATION

1931. SHRI VENKATESH BABU T.G.

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether any proposal is under consideration of the Government to raise an extensive Ganga Volunteer Force and if so, the details thereof;
- (b) whether any Committee has been set up by the Government for the purpose;
- (c) if so, the details thereof and the time by which its report is likely to be submitted;
- (d) whether it is proposed to set up National Ganga Basin Management Corporation; and
- (e) if so, the details along with its proposed functions thereof and the time by which the said corporation is likely to be set up?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(SHRI VIJAY GOEL)

(a) to (e) Ministry of Water Resources, River Development and Ganga Rejuvenation constituted a Committee vide Office Memorandum dated 21.07.2016 under chairmanship of Justice (Retired) Giridhar Malviya for preparation of Draft Act on river Ganga.

The committee has submitted Draft Bill titled “The National River Ganga (Rejuvenation, Protection and Management)” Bill, 2017 on 12.04.2017.

The committee in the Draft Bill has recommended constitution of Ganga Volunteer Force. The committee in the Draft Bill has also recommended constitution of National River Ganga Basin Management Corporation. Draft Bill is presently under examination by a Committee constituted by the Ministry of Water Resources, River Development & Ganga Rejuvenation, under the Chairmanship of Director General, National Mission for Clean Ganga.
